

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **29.10.2025** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 546/2025 For Exemption IA No. 1530/2025 For Stay IA No. 1531/2025	Samson T George & 2 Ors Vs Bejo Thomas & 2 Ors	Mr. Vigneshwar Elango	
2.	Comp App (AT) (CH) (Ins) No. 547/2025 For Exemption IA No. 1532/2025 For Additional Docs. IA No. 1533/2025 For Stay IA No. 1534/2025	P Naroatham Rao Erstwhile Director of Pravista Infra Pvt Ltd Vs Indian Bank & Anr.	Mr.KP Pramodh Kumar	
3.	Comp App (AT) (CH) (Ins) No. 514/2025	State Bank of India Vs TN (DK) Expressways Ltd	Mr. Pranava Charan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 533/2025 For Direction IA No. 1497 & 1498/2025 For Stay IA No. 1499/2025 For Condone Delay IA No. 1500/2025 (With defects)	Ravi Ramesh Babu & Anr. Vs Rajesh Chillale Former RP, Chairman, Monitoring Committee for Bharatiya Vaidhya Vidhan Ltd & 8 Ors.	Mr. Asad Hussain	
5.	Comp App (AT) (CH) (Ins) No. 534/2025 For Condone Delay IA No. 1501/2025 For Direction IA No. 1502 & 1504/2025 For Stay IA No. 1503/2025 (With defects)	Ravi Ramesh Babu & Anr. Vs Rajesh Chillale Former RP, Chairman, Monitoring Committee for Bharatiya Vaidhya Vidhan Ltd & 8 Ors.	Mr. Asad Hussain	

6.	Comp App (AT) (CH) (Ins) No. 544/2025 For Direction IA No. 1526 & 1528/2025 For Stay IA No. 1527/2025 Delay in refiling IA No. 1529/2025 (With defects)	Ravi Ramesh Babu & Anr. Vs Rajesh Chillale Former RP, Chairman, Monitoring Committee for Bharatiya Vaidhya Vidhan Ltd & 8 Ors.	Mr. Asad Hussain	
7.	Comp App (AT) (CH) (Ins) No. 542/2025 (With defects)	Phoenix ARC Pvt Ltd Vs Sagar Power (Dandela) Ltd	Mr. Adarsh Ramanujan	
8.	Comp App (AT) (CH) (Ins) No. 545/2025 (With defects)	Phoenix ARC Pvt Ltd Vs Bhoruka Power Corporation Ltd	Mr. Adarsh Ramanujan	
9.	Comp App (AT) (CH) (Ins) No. 543/2025 For Condone Delay IA No. 1523/2025 For Stay IA No. 1524/2025 Delay in refiling IA No. 1525/2025 (With defects)	SIPCOT Vs Sculpt Engineering Pvt Ltd & Anr	Mr. K Palaniappan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 242/2025 (For Condone Delay) & IA No. 244/2025 (Delay in refiling) In Comp App (AT) (CH) (Ins) No. 85/2025 For Stay IA No. 243/2025 For Exemption IA No. 245/2025	Kaluvoy Sreenivasulu Reddy, Former Director of Veracious Builders & Developers & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt Ltd	Ms. Almira Lasrado	
11.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No. 606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana
12.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
13.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1

For Admission (After Notice)

(Request for adjournment in Item No. 14 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani – R1 Khaitan Legal Associates-R2 & R3
15.	Comp App (AT) (CH) (Ins) No. 29/2023	Renuka Devi Rangaswamy, RP of Regen Powertech Pvt Ltd Vs Madhusudhan Khemka & 2 Ors	Mr. Surya Teja Nalla	Ms. J Parimalam R1 R2 Ms. Inthu Karunakaran R3
16.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs EID Parry (India) Ltd.	Mr. BSV Prakash Kumar	S Ramasubramaniam & Associates
17.	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Kunaparaju Sudharshan Varma, Suspended Board of Director of Bharat Waterfront Pvt Ltd Vs IL & FS Financial Services Ltd. & Anr	Mr. Yogesh Jagia	Mr. T Vijayakumar Reddy- R1
18.	Comp App (AT) (CH) (Ins) No. 243/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Patutla- R1/RP Mr. B Dhanaraj- R2 Mr. G Sethu Rama Rao R3
19.	Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024	Dr. Bramha Nand Singh, Suspended Director of Shivaani Alloy Steel Castings Ltd Vs Ramesh Babu Palutla, RP of Shivaani Alloy Steel Castings Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Ramesh Babu Palutla, R1/RP Mr. B Dhanaraj- R2
20.	Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Bank of India Vs BS Ltd., Rep by its Liquidator Yadavalli Sai Karunakar	Mr. S Sathyanarayanan	Mr. Anil Kumar
21.	Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA No. 1010/2024 For Stay IA No. 1011/2024	Omkara Assets Reconstruction Pvt Ltd Vs Yadavalli Sai Karunakar, Erstwhile Liquidator,BS Ltd& Anr	Ms. Lakshana Viravalli	

22.	Comp App (AT) (CH) (Ins) No. 11/2025 For Stay IA No.950& 1009/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt Ltd Vs R Venkatakrishana, RP & Anr.	Mr. Sudarshana Sundar	Mr. Ashwin Shabhag
23.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No. 597/2025 For Stay IA No.598 &1448/2025 For Urgent listing IA No. 599/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1
24.	Comp App (AT) (CH) No. 115/2025 For Direction IA No. 1279/2025	Veera Bhoga Vasanta Rayalu Sabbavarapu Whole-Time Director, Sunray Resorts Pvt Ltd & Anr. Vs Sunray Resorts Pvt Ltd & 6 Ors.	Mr. Anirudh Krishnan	Mr. Naresh Kumar Sangam R2 R3
25.	Comp App (AT) (CH) No. 116/2025 For Direction IA No. 1285/2025	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 6 Ors.	Mr. Anirudh Krishnan	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5
26.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors.	Mr. R Vishnu	Mr. Kamma Narayana R1 Ms. Deepika Murali R2 R3
27.	Comp App (AT) (CH) (Ins) No. 280/2025	Govindaraja Mudaliar Sons Pvt Ltd Vs Invreco Pvt Ltd	Mr. Sanjay Kumar Ruia, CA	
28.	Comp App (AT) (CH) (Ins) No. 439/2025	Regional Provident Fund Commissioner - II Vs Lokaa Developers Pvt Ltd. Rep by its RP Ramakrishnan Sadasivan & Anr.	Mr. MS Viswanathan	
29.	Comp App (AT) (CH) (Ins) No. 442/2025	Shanti GD Ispat and Power Pvt Ltd Vs Charudutt Marathe & 4 Ors	Mr. Shreyas Jayasimha	Mr. Amir Bavani R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Satthur Vs Dictasol (India) Pvt. Ltd. & 10 Ors	Mr. S Ram Babu	Mr.R Imayavaramban R2 Mr. BV Satish Kumar, PCS- R3

31.	TA (AT) No. 51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd & 3 Ors. Vs M Kishan Rao & 42 Ors WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K Jagia R1, R2a, R2d, R5- R10
32.	TA (AT) No. 52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
33.	TA (AT) No. 280/2021 (Comp App (AT) No. 80/2020 For Additional Docs. IA No. 1291/2020) For Direction IA No. 145/2025	Gurukripa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangdharan & 11 Ors. WITH	Mr. F Raymond Albyness	Mr. Mohan Pulickkal R1 Mr. Rajesh Vellakkat R7, R8 & R9
34.	TA (AT) No. 281/2021 (Comp App (AT) No. 81/2020) For Direction IA No. 207/2025	Aruna Unnikrishnan & Anr. Vs K Balagangadharan & 11 Ors. WITH	Mr. Saiby Jose	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
35.	TA (AT) No. 286/2021 (Comp App (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Ms. Parvathy Vijayan	Mr. Mohan Pulickkal R1 Mr. Rajesh Vallakkat R9, R10 & R11
36.	TA (AT) No. 169/2021 (Comp App (AT) (Ins) No. 894/2020)	I & B Engineers Pvt Ltd Vs Scorpio Engineering Pvt. Ltd.	Mr. G Sriram	Mr. Ananth Bharadwaj
37.	Comp App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd	Mr. S Kaushik Ramaswamy	
38.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
39.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs Omniedge Futures Pvt Ltd & Anr	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar R2
40.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt Ltd	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju

41.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
42.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	C Ganapathy Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
43.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	N Krishnan Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
44.	Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 For Additional Docs IA No. 235/2023 To dispense with IA No. 236/2023	D Ramjee Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
45.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. Jerin Asher Sojan	Mr. SR Sundar
46.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334 & 1335/2023	PRG Buildcon India Pvt Ltd Vs Riddhima Estates Pvt Ltd	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasen

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Regeena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt Ltd & 6 Ors	Mr. Sanjeev Kumar KP	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Contempt Case (AT) No. 5/2023 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar, General Manager-IBBI & 3 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar- R1-R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha KR, Ms. Hemavathy Krishnan and Mr. B Ramprasath
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in